



**भारतीय रिज़र्व बैंक**  
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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April 09, 2018

### RBI cancels Certificate of Registration of 5 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following five Non-Banking Financial Companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No.	Issued On	Date of cancellation
1	M/s Trupti Finance Private Limited	306, Sarthik Complex, Near Fun Republic, Satellite, Ahmedabad-380 015, Gujarat	01.00080	March 09, 1998	March 16, 2018
2	M/s Liza Tie-up Private Limited (presently known as M/s Torsa Finvest Private Limited)	56, Metcalf Street, 2 <sup>nd</sup> Floor, Room No. 2F, Kolkata-700 012	B-05.03612	April 10, 2003	March 16, 2018
3	M/s Moga Finance Limited	1 <sup>st</sup> Floor, WG-329, Basti Adda Chowk, Jalandhar-144001, Punjab	06.00200	June 06, 2007	March 16, 2018
4	M/s Gujarat Financial and Capital Limited (presently M/s Gujarat Financial and Capital Private Limited)	604, Sakar III, Income Tax Circle, Ahmedabad-380014, Gujarat	01.00231	May 04, 1998	March 16, 2018
5	M/s Singh Finance Limited	54-D, Nehru Market, Jammu-180012	A-1100042	June 10, 2008	February 27, 2018

As such, these companies cannot transact the business of Non-Banking Financial Institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.